

**HIGH COURT OF MANIPUR
AT IMPHAL**

ORDER

Imphal, the 5th February, 2025

No. HCM/D-42/2023-Estt.-I/1695 : Consequent to this Registry's Advertisement of even number dated 11th December, 2024 and the Personal Interview held on 30th January, 2025, the following candidates (in order of merit) are hereby engaged as Programme Coordinators on a daily wage basis at Rs. 500 per day w.e.f. the date of joining and until further orders:

1. **Ayam Anjula Devi** (Reg. No. PROC-10)
2. **Holen Singh Meitankeisangbam** (Reg. No. PROC-74)

They shall report to the undersigned on or before 7th February, 2025 (Friday).

Further, the following candidate is placed on the **waitlist**:

1. **Khangembam Bantu Meetei** (Reg. No. PROC-79)

***Note:** - *They shall not claim regularization of their services on this purely temporary engagement.*

Reeta Laishram

(REETA LAISHRAM)
LANGUAGE OFFICER (SPECIAL OFFICER)
HIGH COURT OF MANIPUR

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulsillu, Judge, High Court of Manipur.
5. The Registrar General, High Court of Manipur.
6. The Jt. Registrar (Judl.), High Court of Manipur.
7. The Superintendent, Estt. -I/Accounts, High Court of Manipur.
8. The System Analyst, High Court of Manipur.
- He is requested to upload the same in the Official Website of this Registry.
9. Person(s) Concerned.
10. Concerned File/Guard File.